NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.166/ BB/2017	-	For hearing	241/242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for Petitioner is present. She has filed compliance memo along with Annexure. I.As No. 153/17, 154/17, 155/17, 156/17, 157/17 and 158/17 are taken up today. On the request of Counsel for Petitioner, main petition as well I.As are listed for further hearing on 13/11/2017.

Member (T)

Member (J)